

(c) There is no such proposal under consideration. However, some of the States have a provision in their Second Five Year Plan for this item, which is being shared by the Government of India on 50:50 basis.

Income Tax Arrears

952. { Shri Nagi Reddy:
Shri Dharmalingam:

Will the Minister of Finance be pleased to state:

(a) the number of brought forward cases and the current cases pending

in the Income Tax Department on 1-4-1954, 1-4-1955, 1-4-1956 and 1-4-1957;

(b) the total amount of arrears as on the 1st April, 1957; and

(c) the amount of arrears due from the assessees with income above Rs. 10,000?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) The number of brought forward Income Tax cases and the current cases pending in the Income Tax Department on 1-4-1954; 1-4-1955; 1-4-1956 and 1-4-1957 is as under:—

| | Number of brought forward cases | Number of current cases | Total |
|--------------------|---------------------------------|-------------------------|-----------|
| 1-4-1954 | 609815 | 943116 | 15,52,931 |
| 1-4-1955 | 642792 | 788168 | 14,30,960 |
| 1-4-1956 | 602817 | 796137 | 13,98,954 |
| 1-4-1957 | 493727 | 727394 | 12,21,121 |

(b) The total amount of arrears as on 1st April, 1957 was Rs. 209.67 crores. A detailed statement is laid on the Table. [See Appendix III, annexure 114].

(c) This information is not available as the figures of arrears of tax are not compiled according to slabs of income.

Assistant Superintendents among Scheduled Castes

953. Shri B. S. Murthy: Will the Minister of Home Affairs be pleased to state:

(a) the number of Scheduled Castes appointed in the cadre of Regular Temporary Establishment of Assistant Superintendents in the Central Secretariat up till March, 1957;

(b) whether these Assistant Superintendents from Scheduled Castes were given placing in the list of selected candidates in accordance with the

announcement of the Home Ministry; and

(c) if not, the reason thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Fifteen.

(b) Yes.

(c) Does not arise.

Political Sufferers

955. Shri Sugandhi: Will the Minister of Home Affairs be pleased to refer to the answer given to Starred Question No. 703 on 8th August, 1957 and state the number of beneficiaries and the amounts disbursed to political sufferers (State-wise) for the years 1955-56, 1956-57 and upto 31st July, 1957?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is given in the statements laid on the Table. [See Appendix III, annexure No. 115].